

(b) if so, the amount of money spent and number of families benefited during 1957-58 and 1958-59?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir

(b) A statement is laid on the Table of the Sabha [See Appendix VI, annexure No 4]

Distribution of Steel Wire

2803. Shri Daljit Singh: Will the Minister of Steel, Mines and Fuel be pleased to state

(a) whether any review of the working of the control of imports and distribution of steel wire has been carried out, and

(b) if so, the results thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b) The review of the working of the control of imports and distribution of all controlled categories of steel including steel wire, is carried out every six months in connection with the formulation of the Import Policy for the appropriate period. The latest review was done in connection with the policy for the October 1958—March 1959 period and the policy has been notified by the Iron and Steel Controller in his Public Notice, dated 2-11-1958 as modified on 2-2-1959 and is laid on the Table of the Sabha [See Appendix VI, annexure No 47]

मंत्रालयों द्वारा पुस्तकों की खरीद

२८०४ { जी प्र० ना० सिंह :
{ जी अश्विन सिंह भौरिया :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेगे कि

(क) क्या भारत सरकार के विभिन्न मंत्रालयों द्वारा पुस्तकों की खरीद के बारे में कोई नियम हैं; और

(ख) यदि हाँ, तो उनका ब्यौरा क्या है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (जी बत्तार) : (क) और (ख) हर एक मंत्रालय

अपनी जरूरत के मुताबिक किताबें खरीदता है बशर्ते कि उसके पास निधि हो। इस काम के लिए खपता खर्च करने का तरीका प्रौर शक्ति के बारे में नियम जनरल फाइनेन्सल एक्स, भाग II के परिशिष्ट C के क्रम मख्या ३१ में दिए हुए हैं जिसकी प्रतिया लोक-सभा के पुस्तकालय में हैं।

Industrial Development of Delhi

2805 Shri Ram Krishan Gupta: Will the Minister of Home Affairs be pleased to state:

(a) whether the Delhi Municipal Corporation has drawn up a Rs 4 crore plan to develop new industrial sites round the city,

(b) if so, the details of the plan and

(c) whether Government have approved the plan?

The Minister of Home Affairs (Shri G. B Pant): (a) A scheme drawn up by the DDA for developing about 900 acres as an industrial area near Okhla is being considered by the Corporation authorities

(b) The plan includes the acquisition laying out and development of the area for the purpose of allotment to industrial units, new or old, in accordance with the general policy that may be prescribed in this behalf

(c) The scheme has not been formally submitted to Government for approval

Air Force Storage Unit, Sullur (Madras State)

2806. Shri S. R. Arumugham. Will the Minister of Defence be pleased to state

(a) whether any scheme for the development of the Air Force Storage Unit at Sullur, Madras State, has been taken up,

(b) if so, what are the items of development and the estimated cost of this scheme, and